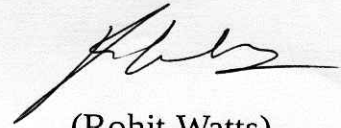


**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PANCHKULA**

**ORDER:**

Consequent upon, Sh. Danish Gupta, Ld. JMIC, Pinjore proceeding on training to be held at Chandigarh Judicial Academy, Chandigarh on 16.07.2017 and Ms. Kirti Vashishata, Ld, JMIC, Kalka on Preliminary Examination, duty in HCS(JB) on 16.07.2017, the Duty work for Kalka and Pinjore on 16.07.2017 shall be performed by the concerned Duty Magistrate, Panchkula.

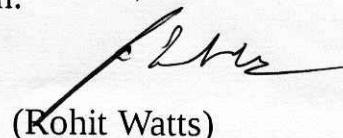


(Rohit Watts)  
Chief Judicial Magistrate,  
Panchkula.12.07.2017

Endst. No. 701-745 Dated 12-7-17

Copy forwarded to the following :-

1. The Ld. District & Sessions Judge, Panchkula.
2. Camp office of Ld. District & Sessions Judge, Panchkula.
3. Judicial Officers posted at Panchkula, Kalka.
4. Computer Section.
5. The Deputy Commissioner of Police, Panchkula.
6. The District Attorney, Panchkula.
7. The President/Secretary, District Bar Association, Panchkula and Kalka,  
for information & necessary action.



(Rohit Watts)  
Chief Judicial Magistrate,  
Panchkula.12.07.2017